

HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

NOTIFICATION

No. **117** Genl./XVII.3, dated, Chandigarh the **12th** May, 2017.

In partial modification to this Court's Notification No.182 Genl./XVII.3 dated 11.11.2016, it is hereby notified for general information that **29.05.2017 (Monday) has been declared as holiday** in this Court on account of Martyrdom Day of Sri Guru Arjan Dev Ji **instead of 16.06.2017 (Friday)** and 16.06.2017 will now be a working day for the Registry of this Court. The Saturday falling on **16.12.2017** will be observed as Court working day in this Court in lieu of holiday declared on 29.05.2017.

It is further notified that **23.11.2017 (Thursday) will be observed as holiday** in this Court on account of Martyrdom Day of Sri Guru Teg Bahadur Ji **instead of 24.11.2017 (Friday)**, which will now be a working day.

BY ORDER OF HON'BLE THE CHIEF JUSTICE AND JUDGES

SD/-

Assistant Registrar (Genl.)
for Registrar General

Endst. No. **11905** Genl./XVII.3, dated **12th** May, 2017.

Copy forwarded for information to :-

1. The Advisor to the Administrator, U.T., Chandigarh.
2. The Chief Secretary to Government of Punjab, Chandigarh.
3. The Chief Secretary to Government of Haryana, Chandigarh.
4. The Home Secretary to Government of Punjab, Chandigarh.
5. The Home Secretary to Government of Haryana, Chandigarh.
6. The Home Secretary, Chandigarh Administration, Chandigarh.
7. The Joint Secretary to Government of India, Ministry of Law & Justice, Department of Justice, Jaisalmer House, Man Singh Road, New Delhi.
8. The Registrar, Hon'ble Supreme Court of India, New Delhi.
9. The Advocate General, Punjab, Chandigarh.
10. The Advocate General, Haryana, Chandigarh.
11. The Accountant General, (A&E), Punjab, Chandigarh.
12. The Accountant General, (Audit), Punjab, Chandigarh.
13. The Accountant General, (A&E), Haryana, Chandigarh.
14. The Accountant General, (Audit), Haryana, Chandigarh.
15. The Secretary, Bar Council, Punjab and Haryana High Court, Chandigarh.
16. The Secretary, Bar Association, Punjab and Haryana High Court, Chandigarh.
17. The Official Liquidator attached to the High Court, Corporate Bhawan, Second Floor, Sector 27-B, Madhya Marg, Chandigarh.
18. The President, Sikh Gurudwara Tribunal, Chandigarh.
19. The General Manager, Punjab Roadways/Haryana Roadways/P.R.T.C. and C.T.U., Chandigarh.

BY ORDER OF HON'BLE THE CHIEF JUSTICE AND JUDGES

Kelpan Thakur
Assistant Registrar (Genl.)
for Registrar General

Contd.....2.

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1. All the District and Sessions Judges in the State of Punjab.
 2. All the District and Sessions Judges in the State of Haryana.
 3. The District and Sessions Judge, Chandigarh.
 4. The Director Administration, Chandigarh Judicial Academy, Sector 43, Chandigarh.
 5. The Member Secretary, Punjab Legal Services Authority, Chandigarh.
 6. The Member Secretary, Haryana State Legal Services Authority, Sector 14, Panchkula.
 7. The Member Secretary, Legal Services Authority, U.T., Chandigarh.

BY ORDER OF HON'BLE THE CHIEF JUSTICE AND JUDGES

Kalpa Thakur
Assistant Registrar (Genl.)
for Registrar General

Endst. No. 11906 Genl./XVII.3, dated 12th May, 2017.

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5. The Registrar, High Court of Patna.
6. The Registrar, High Court of Chattisgarh at Bilaspur.
7. The Registrar, High Court of Gujarat at Ahmedabad.
8. The Registrar, High Court of Sikkim at Gangtok.
9. The Registrar, High Court of Madhya Pradesh at Jabalpur.
10. The Registrar, High Court of Calcutta.
11. The Registrar, High Court of Kerala at Ernakulam, Kochi.
12. The Registrar, High Court of Jharkhand at Ranchi.
13. The Registrar, High Court of Delhi at New Delhi.
14. The Registrar, High Court of Orissa at Cuttack.
15. The Registrar, High Court of Uttar Pradesh, Allahabad.
16. The Registrar, High Court of Uttarakhand at Nainital.
17. The Registrar, High Court of Tamilnadu, Chennai.
18. The Registrar, High Court of Guwahati.
19. The Registrar, High Court of Rajasthan at Jodhpur.
20. The Registrar, High Court of Jammu & Kashmir at Srinagar.
21. The Registrar, High Court of Manipur, Mantripukhri, Imphal-795 002.
22. The Registrar, High Court of Meghalaya, Shillong.
23. The Registrar, High Court of Tripura, Agartala-799 001.

BY ORDER OF HON'BLE THE CHIEF JUSTICE AND JUDGES

Kalpa Thakur
Assistant Registrar (Genl.)
for Registrar General

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Endst. No. 11907 Genl./XVII.3, dated 12th May, 2017.

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 2. The Controller of Printing & Stationery, Punjab, S.A.S. Nagar, Mohali.
 3. The Controller of Printing & Stationery, Haryana, Chandigarh.
with the request that the notification be published in the extraordinary official Gazettes of the above states/U.T.

BY ORDER OF HON'BLE THE CHIEF JUSTICE AND JUDGES

Kalpana Thakur
Assistant Registrar (Genl.)
for Registrar General

Endst. No. 11908 Genl./XVII.3, dated 12th May, 2017.

Copy forwarded to the following :-

1. The Chief Editor, The Tribune, Chandigarh.
2. The Chief Editor, Indian Express, Plot No. C-5, Institutional Area, Sector 6, Panchkula-134 109.
3. The Chief Editor, Punjab Kesri, Chandigarh.
4. The Chief Editor, Daily Ajit, Jalandhar.
with the request that the said notification may be published in their newspapers for the information of general public.

BY ORDER OF HON'BLE THE CHIEF JUSTICE AND JUDGES

Kalpana Thakur
Assistant Registrar (Genl.)
for Registrar General

Endst. No. 11909 Genl./XVII.3, dated 12th May, 2017.

Copy forwarded for information to :-

1. The Principal Secretary to Hon'ble the Chief Justice-cum-Registrar.
2. The Special Secretaries/Secretaries/Court Secretaries/Readers to all the Hon'ble Judges and Lok Adalats;
3. The Secretary to the Registrar General;
4. The Private Secretary to the Registrar Vigilance;
5. The Private Secretary/Stenographer/Steno to the Registrars/O.S.D.'s;
6. The Stenographer/Steno's to all the Joint Registrars/Coordinator, Chandigarh Arbitration Centre/Deputy Registrars and Assistant Registrars;
7. All the Superintendents Gr.-I/Gr.-II/Branch In-charges/Section In-charges of the **Punjab and Haryana High Court, Chandigarh.**

BY ORDER OF HON'BLE THE CHIEF JUSTICE AND JUDGES

Kalpana Thakur
Assistant Registrar (Genl.)
for Registrar General